

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CORAM:

1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)
2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)

Date of Order: 19th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

ITEM NO.101 – CP (IB) NO.331/ALD/2018

NAME OF THE COMPANY	ORIENTAL BANK OF COMMERCE (NOW PUNJAB NATIONAL BANK) V/S M/S SIMBHAOLI SUGARS LTD
UNDER SECTION	7 OF IBC

ITEM NO.102 – CP (IB) NO.455/ALD/2019

NAME OF THE COMPANY	PUNJAB NATIONAL BANK V/S M/S SIMBHAOLI SUGARS LTD
UNDER SECTION	7 OF IBC

ITEM NO.103 – IA NO.132/2024 IN CP (IB) NO.66/ALD/2022

NAME OF THE COMPANY	STATE BANK OF INDIA V/S M/S SIMBHAOLI SUGARS LIMITED
UNDER SECTION	7 OF IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Ashok Bhatnagar, Adv. : *For the Financial Creditor
(item no.101 & 102)*

Sh. Sandeep Arora, Adv. : *For the Financial Creditor
(item no.103)*

Sh. Shubham Agarwal, Adv. : *For Applicant in IA No.132/2024*

Sh. Ram Krishna Yadav, Proxy for
Sh. Rohan Gupta, Adv. : *For the Corporate Debtor*

-Sd-

-Sd-

ORDER

ITEM NO.101 - CP (IB) NO.331/ALD/2018

1. Ld. Counsels representing their respective parties are present.
2. Ld. Counsel representing the Corporate Debtor has made his submissions on behalf of the Corporate Debtor.
3. Final arguments to continue on 23rd April, 2024 and to come up higher on Board.

ITEM NO.102 - CP (IB) NO.455/ALD/2019 &

ITEM NO.103 – IA NO.132/2024 IN CP (IB) NO.66/ALD/2022

1. Ld. Counsels representing their respective Financial Creditors have already argued their matters.
2. Ld. Counsel, Sh. Rohan Gupta representing the Corporate Debtor however states that the Ld. Sr. Counsel, Sh. Krishnendu Dutta is to make his submissions on behalf of the Corporate Debtor.
3. Let the matter be adjourned for final hearing on 23rd April, 2024 and to come up higher on Board. It is made clear that no further adjournment would be given for arguing the matter by either of the parties.
4. The photocopy of this order be placed on record in all the connected matters.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

19th April, 2024

Kavya Prakash Srivastava
(Stenographer)